

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2024 AT 01:00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|-------------------|--------------------------|---|--|
| CP/2/241/AMR/2023 | Main Case | 241 | A.M. Arunachalam Vs. Mr. Thulasiraman Gattam Krishnaswamy & 6 others (in the mater of M/s TAM Granites & Marbles Private Limited) |
| | IA(Companies Act)/8/2023 | Rule 32, 34 and Rule 43 of NCLT Rules, 2016 | Mr. A.M. Arunachalam Vs. Thulasiraman Gattam Krishnaswamy & 6 others |

ORDER

Present: Mr. Ganga Anil Kumar, Ld. PCS for the Petitioner.

Mr. MM Viswaraj, Ld. Counsel for R1-R3, R5 & R6.

Pleadings are completed. At the request of Ld. Counsel for R1-R3, R5 & R6, for hearing, list the matter on 03.09.2024.

List the IA, along with main CP, for hearing on 03.09.2024.

**SANJAY PURI
MEMBER (TECHNICAL)**

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**